

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4098
ANSWERED ON:17.12.2014
MOU FOR PUBLIC ADMINISTRATION AND GOVERNANCE
Sundaram Shri P.R.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether Canada has proposed a Memorandum of Understanding (MoU) in the field of Public Administration and Governance;
- (b) if so, the details thereof?
- (c) whether the proposed MoU envisages cutting down back office operations and consolidation of IT services in Government departments; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): No, Madam. There was no proposal from the Canadian side. However, the Department of Administrative Reforms and Public Grievances had proposed to enter into a Memorandum of Understanding (MoU) with Canada in the field of Public Administration and Governance in the year 2012. The proposal did not materialize.

(b) to (d): Does not arise.